

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

29. M.A. 1214/2018

M.A. 513/2018

M.A. 514/2018

IN

C.P. 707/2018

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **22.10.2019**

NAME OF THE PARTIES: Kundanbala Wd/o. Ratilal Busa

v/s.

Himalaya House Co Ltd.

SECTION 241-242 OF COMPANIES ACT, 2013

ORDER

At the request of the intervenor, list this matter on 19.11.2019.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)
/NP/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)